

File No. T-15012/1/2022-Training-FSSAI (E file 4222)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
Training Division
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 22nd April, 2022

Subject: De-empanelment of Training Partners under FoSTaC– reg

A notice was served through email on 14.1.2022 to the following FoSTaC Training Partners (TP), which have not conducted any FoSTaC training since their empanelment, with the request to conduct at least 10 such trainings within a period of 3 months w.e.f. 15.1.2022:

1. Burger King India Pvt Ltd, Maharashtra
2. Prabhodita Services India Pvt Ltd, Karnataka
3. Food Safety Solutions International, Kerala
4. Mind Genius Education Pvt Ltd, Maharashtra
5. Nalanda Educational Society, Telangana
6. ICAR-National Research Centre on Meat, Telangana
7. Samudayik Vikas Samiti, Uttar Pradesh
8. Department of Food Science and Technology, Guru Nanak Dev University, Punjab
9. Halal Asia Services LLP, Tamilnadu
10. Karuppiyah Pillai Theivanai Ammal Educational Trust, Tamilnadu
11. Health Foods & Dietary Supplements Association (HADSA), Maharashtra
12. EDUJOIN Training Foundation, New Delhi
13. National Institute of Education and Development, New Delhi
14. Manav Vikas Sanstha, Rajasthan
15. Anant Learning and Development Pvt Ltd, New Delhi
16. Ecolab Food Safety and Hygiene Solutions Pvt Ltd, Maharashtra
17. S.P. Mandali's Prin. L.N. Welingkar Institute of Management Development and Research, Maharashtra
18. Excellent Bio Research Solutions Pvt Ltd, Madhya Pradesh
19. Global SME DevNet Private Limited, Maharashtra
20. All India Institute of Local Self Government, Maharashtra
21. Alqama Education and Welfare Society, Maharashtra
22. SukShan Consultancy, New Delhi
23. Rojavanam College of Higher Education, New Delhi
24. AMK, Tamilnadu
25. Universal Health Foundation, New Delhi
26. Yum Restaurants India Private Ltd, Haryana
27. Chitransh Corion Marketing Pvt Ltd, Bihar
28. Social Development for Communities Foundation, Uttarakhand

2. It is noticed that during 3 months' period none of the above TPs conducted any training programme, except Nalanda Educational Society, Telangana and Food Safety Solutions International, Kerala, which have conducted only one training.

3. All above 28 TPs are, therefore, **de-empanelled** as FoSTaC TP with immediate effect.

(Virendra Singh Shekhawat)
Deputy Manager (Training)

To,

1. All the Concerned Training Partners

Copy for information to:

1. Commissioner of Food Safety (All States/UTs)
2. Directors (All Regional Offices)